is at 4 o' clock. At that time if you call me, I will be here. Why don't you let her ask after the Statement is made, immediately after the laying of the papers?

THE DEPUTY CHAIRMAN: I have the Zero Hour submissions which are already there. So, I take it that you are laying the Statement on the Table of the House now and you will come back at 2 o' clock.

SMT. BASAVA RAJESHWARI: I will come. I will lay the statement now and at 2 o' clock I will reply.

THE DEPUTY CHAIRMAN: Okay, you lay it first.

STATEMENT BY MINISTER

Re. SAARC Ministerial meeting on women held at Dhaka on 29-30 July, 1995

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF WOMEN & CHILD DEVELOPMENT) (SMT. BASAVA RAJESHWARI): I beg to lay on the Table of the House a statement on the SAARC Ministerial Meeting on Women held at Dhaka on 29-30 July, 1995, and also to lay on the Table a copy (in English and Hindi) of the Dhaka Resolution on Women.

THE DEPUTY CHAIRMAN: Copies of the statement can be in the hands of the Members today. Okay, she has laid the statement. Get the copies distributed. (Interruptions) If there is peace in the House, I think I can be heard better. The Minister has laid the statement, copies of the statement will be available to you in due course. Meanwhile, she will come at 2 o' clock and can ask for the clarifications. Is the doubt over?

SHRIMATI SUSHMA SWARAJ: Yes, the doubt is over.

SHRI V. NARAYANASAMY (Pondicherry): We have not got the copies.

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, you don't hear. There is still time till 2 o' clock; at 2 o' clock you will get the copies. There is still time. Now I will read out the names of Members who are listed for Zero Hour—Shrimati Jayanthi Natarajan, Prof. Vijay Kumar Malhotra, Shri Nilotpal Basu, Shri S. Jaipal Reddy—Dr. Biplab Dasgupta has asked for association—Shri Raaj Babbar and Shri John F. Fernandes. (Interruptions)

Then, we have Shri O.S. Manian and Shri Misa R. Ganesan—only to associate^—and, finally, Shri W. Kulabidhu Singh. For Special Mentions, the names are: Shri Sarada Mohanty, Shri Ramachandran Pillai, Shri S. Madhavan, Dr. Ranbir Singh and Shrimati Chandrakala Pandey. These are the name before me. Now, can I go ahead?

SHRI G. SWAMINATHAN (Tamil Nadu): Madam, I would like to seek a clarification.

THE DEPUTY CHAIRMAN: Shrimati Jayanthi Natarajan. (Interruptions)

SHRI G. SWAMINATHAN: Madam, I would like to seek a clarification from you. In regard to the Zero Hour submissions and Special Mentions, the list is not available in the LoBby outside. We would like to know who are the Members who are making the Zero Hour submissions and Special Mentions and on what subject. At present, we are not able to know the subject. Madam, we cannot be present all the time in the House. We have other work also to attend to. Therefore, if we know the subject, we would be able to decide accordingly, for being present in the House. The Chair should give a direction in this regard. (Interruptions)

THE DEPUTY CHAIRMAN: There is no problem. The list would be available. Shrimati Jayanthi Natarajan, please. She is not here. Prof. Vijay Kumar Malhotra, (Interruptions)

SHRI INDER KUMAIR GUJRAL (Bihar): Madam, I just want to know from you. This is for my education. I would like to understand from you. What is the fine difference between a Zero Hour mention and a Special Mention. I have never understood. I am quite confused about it.

THE DEPUTY CHAIRMAN: I, myself, do not know. I really do not know what is the difference. The difference is, perhaps, this; the Zero Hour is between 12 noon and 12.30 p.m., and as soon as the clock strikes 12.30,1 would say 'Zero Hour is over; we will now take up Special Mentions'. (Interruptions)

प्रो.विजय कुमार मल्होत्रा(दिल्ली): इसको समरी में नहीं देते हैं,देना चाहिए।...(व्यवधान)

SHRI V. NARAYANASAMY: Madam, when Members make Zero Hour submissions and Special Mentions, the Ministers are not responding nowadays. Earlier, when Zero Hour submissions and Special Mentions were being made, the Ministers used to respond.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS (SHRIMATI MARGARET ALVA): No, Madam, (Interruptions)

SHRI V. NARAYANASAMY: The hon. Home Minister has responded several times. - The Parliamentary Affairs Minister is always twisting the facts. (Interruptions)

SHRIMATI MARGARET ALVA: Madam, I seek your permission to make a point here. (Interruptions)

SHRI V. NARAYANASAMY: I would like to point, out. You have been presiding over the House, Madam, (Interruptions)

SHRIMATI MARGARET ALVA: Madam, I want to make it very clear. The Zero Hour has always been the time when certain points are raised by Members and if the Ministers are present and they are able to respond immediately, they have responded. Otherwise, we have been taking note of the points and we

have been conveying the same to the concerned Ministers. But immediate response to Zero Hour submissions has not been the procedure. (Interruptions)

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Madam, what about Special Mentions? We are not getting any reply. (Interruptions)

THE DEPUTY CHAIRMAN: Then what is the difference? They say that they are not getting any reply for their Zero Hour submissions. (*Interruptions*)

SHRI V. NARAYANASAMY: Madam, we are not getting any response from the Ministers. (*Interruptions*)

SHRI SATYA PRAKASH MALAVIYA: When Memberss make Special Mentions, Ministers are supposed to send a reply within one month.

THE DEPUTY CHAIRMAN: Prof. Vijay Kumar Malhotra, please.(Interruptions)

SHRI PARAG CHALIHA (Assam): Madam, I am a new Member. You should protect me. (Interruptions)

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, would you please sit down? Yes, new Member, what is your problem?

SHRI PARAG CHALIHA: I seek your guidance.

THE DEPUTY CHAIRMAN: What is your problem?

SHRI PARAG CHALIHA: I seek your pretection, Madma, I am a new Member. Therefore, I think I have got every right to seek your protection. I submitted a request to make a Zero Hour reference in regard to an incident which happened in Assam_v This, in fact, concerns the very vital issue which we are seized of now, i.e. criminalisation of politics. Madam, there was a double murder-of a woman and her ten-year-old daughter-which has rocked the whole State of

Assam. Why should it not be allowed to be raised here?

THE DEPUTY CHAIRMAN: I cannot answer you on the floor of the House. You please come to the Chairman's chamber and we wiH Sad out. May be, it is under the consideration of the hon. Chairman. We will see how you can be accommodated. This is the procedure. Many Members seek permission to make Zero Hour submissions. Whatever can be accommodated are accommodated. Now, please take your seat. We will go ahead with the Zero Hour. Prof. Vijay Kumar Malhotra, please.

SHRI INDER KUMAR GUJRAL: Madam, I will just take a minute. I am very thankful to you for clarifying the distinction. But may I know what type of statements qualify for Zero Hour and what type of statements qualify for the other thing?

THE DEPUTY CHAIRMAN: Mr. Gujral, I am not supposed to explain this. You please ask the hon. Chairman. (Interruptions) I cannot take the time of the House by speaking on this. The other day, to accommodate Members, we did not have the lunch recess. We asked the hon. Members of the panel of Vice-Chairman not to go for lunch, but to sit and accommodate everybody. As far as the Chair is concerned, we try to accommodate everyone, as far as possible.

SHRI INDER KUMAR GUJRAL: We are thankful to you for that, Madam.

THE DEPUTY CHAIRMAN: You have to thank not me, but the Vice-Chairman, Miss Saroj Khaparde, who volunteered for it. I do not know whether she had lunch or not on that day. Now, can I ask Prof. Malhotra to start please?

Re: DECLINE IN HINDU POPULATION AS PER 1991 CENSUS

प्रो.विजय कुमार मल्होत्रा (दिल्ली)ः उपसभापति महोदया,1991 की जनगणना की रिपोर्ट प्रकाशित हुई । उस रिपोर्ट में धार्मिक आधार पर जनसंख्या की रिपोर्ट भी उसमें दी गई । पहली चिंता का विषय यह हैं कि पिछले

दस सालों देश की आबादी 23.79 प्रतिशत बढी । यह बहुत बड़ी चिंता काविषय हैं कि खरबों रूपये खर्च करने के बाद भी हमारे जनसंख्या की प्रतिशत वृद्धि उतनी ही हैं जितनी 1950 के सालों में थीं। खरबों-खरबों रूपये हमने खर्च किये लेकिन फिर भी यही हालत हैं। दूसरी चिंता का विषय हैं जो मैं सदन में रखना चाहता हूं वह यह हैं पिछले 40 सालों में लगातार कूल जनसंख्या के प्रतिशत में हिन्दुओं की जनसंख्या लगातार कम होती रही। इस समय नई जनगणना के मुताबिक उनकी संख्या 82 प्रतिशत रह गई। इस जनगणना में जम्मु-कश्मीर के आंकडे सम्मिलित नहीं हैं क्योंकि जम्मू-कश्मीर में कोई जनगणना नहीं हुई। इस तरह की जनगणना रिपोर्ट का 1951 के आंकड़ों से मुकाबला किया जा सकता हैं। 1951 की जनगणना में भी जम्मु-कश्मीर के आंकड़े सम्मिलित नहीं थे। उन दोनों की अगर तुलना करें तो 1951 में हिन्दुओं की जनसंख्या इस देश के अंदर 84.99 यानी 85 प्रशिशत थी जो 1991 में कम होकर 82 प्रतिशत रह गई । 40 सालों में तीन प्रतिशत आबादी हिन्दुओं की कम हुई हैं और उसके मुकाबले मुस्लिम पापुलेशन जो १९५१ में ९.९३ प्रतिशत थी वह १९९१ में बढ़ कर 12.2 प्रतिशत हो गई। मुख्य कारण इसका यह हैं कि बंगलादेश से घुसपैठ हो रही हैं। इसके कारण बहुत से प्रदेशों में असामान्य वृद्धि मुस्लिम पापुलेशन में हो रही हैं

THE DEPUTY CHAIRMAN: Which Census are you talking about?

PROF. VIJAY KUMAR MALHOT-RA: It is the 1991 Census. 1991 1991 की जनगणना रिपोर्ट जो प्रकाशित हुई हैं उसके मुताबिक हिन्दुओं की जनसंख्या बढ़ी हैं। 22.78 प्रतिशत और मुस्लिम पापुलेशन 32.76 प्रतिशत ...(व्यवधान)

SYED SIBTEY RAZI (Uttar Pradesh): Madam, I am on a point of order. Just a minute, Mr. Malhotra. I am not trying to raise any controversy. पापुलेशन का सवाल हैं वह हमारी राष्ट्रीय जनसंख्या की नीति से जुड़ा हुआ हैं और जिस तरह से यहां जीरो आवर में इस प्रश्र को ट्विस्ट करके कि कैसे जनसंख्या बढ़ गई हैं और कैसे जनसंख्या कम हो गई हैं,मेरा ख्याल हैं इस का कोई उत्तर आता नहीं,उत्तर रिस्पोंड होता नहीं । यदि मेरे साथी को कोई चिंता हैं और वह इस पर बहस चाहते हैं । पापुलेशन पालिसी की वृद्धि पर तो इस पर अलग से डिसकशन कर सकते हैं । जहां तक मेरी सूचना हैं 1991 की जनगणना के हिसाब से मुस्लिम पापुलेशन